

(Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 37 OF 1998

MGMT.OF THE TATA IRON AND STEEL CO. LTD.

Appellant (s)

VERSUS

CHIEF INSPECTING OFFICER & ORS

Respondent(s)

With C.A. No. 2309/1999(Tata Iron & Steel Co. Ltd. Vs. Labour Court, Jamshedpur & Anr.)

(Heard by" Hon'ble Ashok Bhan and A.K. Mathur, JJ)

Date: 17/12/2004 This appeal was called on for pronouncement of judgment.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)/

Respondent(s) Mr. Rajan Narain,Adv.

Mr. Rajan Narain

Mr. Ashok Mathur,Adv.

Mr. Somnath Mukherjee

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Hon'ble Mr. Justice A.K. Mathur pronounced the judgment of the Court today.

Civil Appeal No. 37/1998

The appeal is dismissed. No costs.

Civil Appeal No. 2309/1999

This appeal fails and is accordingly dismissed. No costs.

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( Meenu Sethi )

( Promila Nagpa

Court Master

Court Master

Signed reportable udgment is placed on the file